

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.03.2019 (THURSDAY)

Court – III
02.15 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------|---------------------------------------------------------------------------------------------------|------------------------|-----------------------------------------|
| 1. | Comp. App. (AT) No. 335 of 2018 | Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore | S. Ramachandran | Annu Singh, |
| 2. | Comp. App. (AT) No. 373 of 2018 | Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr. | Pradeep K. Mittal | Rohit Chaudhary |
| 3. | Comp. App. (AT) No. 136 of 2018 | Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr. | SumeshDhawan | Anil Panwar, AnooshaPanwar -R& R2 |

For Hearing

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| 4. | Comp. App. (AT) No. 25 of 2018 | Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors. With | VivekSibal AnushreePrashitKapdia Priyanka Rathi | Mahesh Agarwal Rajeev Kumar Neeha NagpalPavan S.Gudiawaa Garima Bajaj |
| 5. | Comp. App. (AT) No. 32 of 2018 | Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors. | Anushree Kapadia | Mahesh Agarwal Rajeev Kumar NeehaNagpalPavanS udiawala Garima Bajaj |
| 6. | Comp. App. (AT) No. 250 of 2018 | Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors. | Kishore Soni | Isha Khanna |
| 7. | Comp. App. (AT) No. 264 of 2018 | Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai | Nesar Ahmed Rohit Chaudhary | P.S. Singh |
| 8. | Comp. App. (AT) No. 32 of 2019 | Ajay M.Patel & Ors. Vs. AaroHi polymers Pvt.Ltd & Ors. | Rishad A. Chowdhury | Ritin Rai-R3 Nakul Gandhi |
| 9. | Comp. App. (AT) No. 258 of 2018 | Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With | Naman Jhabakh | R. Vidyasagar (R1-R4) B. Ragnath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11 |

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| 10. | Comp. App. (AT) No. 259 of 2018 | Chandraprabha&Ors. Vs. M. Leela&Ors. With | NamanJhabakh | R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8 |
| 11. | Comp. App. (AT) No. 277 of 2018 | M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With | Naresh Kaushik | Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6 |
| 12. | Comp. App. (AT) No. 309 of 2018 | T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With | Ashwin Kumar D.S | Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6 |
| 13. | Comp. App. (AT) No. 310 of 2018 | M.Nagaraj Vs. M.Leela&Ors With | Ashwin Kumar D.S | Sriram P.-R1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7 |
| 14. | Comp. App. (AT) No. 360 of 2018 | O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. with | B. Raghunath | Ashwin Kumar (R-5), Naresh Kumar (R9-12) |
| 15. | Comp. App. (AT) No. 361 of 2018 | O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors. | B. Raghunath | Ashwin Kumar (R-5), Naresh Kumar (R9-12) |

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By Order

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Registrar